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# The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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## PART I.

### Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

#### PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
APRIL, 1940—			
Saturday, 6th ...	9-00 A.M.	Leave Puri (via Bhubaneswar and Chandka.)	By car.
	11-00 A.M.	Arrive Cuttack.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
APRIL, 1940—			
Sunday, 7th to Friday, 12th		HALT.	
Saturday, 13th ...	9-00 A.M.	Leave Cuttack (via Bhubaneswar and Chandka.)	By car.
	11-00 A.M.	Arrive Puri.	

(Arrivals and departures will be private.)

#### PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

J. Bowstead, Esq., M.C., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lt. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

J. BOWSTEAD,

Secretary to His Excellency  
the Governor of Orissa.

#### HOME DEPARTMENT.

##### NOTIFICATIONS.

*The 6th April 1940.*

**No. 2553-A.**—Mr. I. H. Macdonald, I.C.S., Assistant Magistrate and Collector in the Khurda subdivision of the district of Puri, is appointed to hold charge of that subdivision.

*The 6th April 1940.*

**No. 2556-A.**—On relief by Mr. I. H. Macdonald, I.C.S., Mr. K. Raman, I.C.S., Joint Magistrate and Deputy Collector in charge of the Khurda subdivision of the district of Puri, is attached temporarily to the Home Department of the Secretariat.

*The 6th April 1940.*

**No. 949-P.**—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

(a) to confer upon Sri Pranbandhu Panda who has been appointed

to be President of the Panchayat of Union no. 1X in police-station Soro of the Sadr subdivision of the district of Balasore in place of Sri Ganesh Prasad Das (who was appointed for a period of three years under notification no. 4801-P., dated the 31st May 1938), the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said union, and

(b) to declare that he may exercise the said powers during the unexpired portion of the period of 3 years ending on 26th May 1941 for which Sri Ganesh Prasad Das was empowered to hold the office of President of the said Panchayat.

*The 9th April 1940.*

**No. 968-P.**—Mr. E. A. O. Perkin, C.I.E., I.P., Inspector-General of Police, Orissa, is granted leave for three months, viz., leave on average pay for two months and 21 days and leave on half average pay for the remaining period under Fundamental Rules 77 and 81 with effect from the 22nd April 1940.

*The 9th April 1940.*

**No. 969-P.**—Mr. C. R. B. Murray, I.P., whose services have been placed at the disposal of the Government of Orissa by the Government of Bihar, is appointed to officiate as Inspector-General of Police, Orissa, vice Mr. F. A. O. Perkin, C.I.E., I.P., granted leave.

*The 10th April 1940.*

**No. 977-P.**—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

(a) to confer upon Sri Surendranath Pattanayak who has been appointed to be President of the Panchayat of Union no XVIII in police-station Salepur of the Sadr sub-division of the district of Cuttack in place of Sri Narendra Nath Bose (who was appointed for a period of three years under notification no. 935-2 C/3-38-P., dated the 1st February 1938), the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said union and

(b) to declare that he may exercise the said powers during the unexpired portion of the period of three years ending on the 31st January 1941 for which Sri Narendra Nath Bose was empowered to hold the office of President of the said Panchayat.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 5th April 1940.*

**No. 934-P.**—The following notification, issued by the Government of Bihar in the Political Department, is republished for general information:—

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 1st April 1940.*

**No. 1245-P.**—Mr. Braja Bihari Mishra, who has been appointed by His Majesty's Secretary of State for India to the Indian Police, is appointed probationary Assistant District Superintendent of Police in Bihar and Orissa and is posted to the Police Training College at Hazaribagh.

Y. A. GODBOLE,

*Chief Secretary to Government.*

*The 3th April 1940.*

**No. 972-P.**—The following notification, issued by the Government of Bihar in the Political Department, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 9th March 1940.*

**No. 870-P.**—The services of Mr. C. R. B. Murray, I.P., Deputy Inspector-General of Police, Criminal Investigation Department, are placed at the disposal of the Government of Orissa.

Y. A. GODBOLE,

*Chief Secretary to Government.*

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## REVENUE DEPARTMENT.

### NOTIFICATION.

*The 10th April 1940.*

**No. 2226-R.**—Rai Sahib Jadunath Mahapatra, Deputy Collector, whose services have been placed at the disposal of the Revenue Department, is appointed, until further orders as a Special Officer, under the Revenue Department in connection with the writing the Year Book of Orissa, with effect from the 1st April 1940.

By order of the Governor,

R. P. WARD,

*Secretary to Government.*

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## EDUCATION DEPARTMENT.

### NOTIFICATIONS.

*The 4th April 1940.*

**No. 1694-E.**—Mr. M. L. Sengupta, I.F.S., is posted as an attached officer to the Angul Division with headquarters at Angul, with effect from the 15th February 1940.

*The 4th April 1940.*

**No. 1706-E.**—Mr. M. L. Sengupta, I.F.S., is granted, with effect from the 15th October 1939, leave for four months on average pay under Fundamental Rules 77 and 81. This cancels notification no. 2121-E., dated the 23rd August 1939.

*The 4th April 1940.*

**No. 1707-E.**—Mr. F. A. A. Hart, O.B.E., I.F.S., is appointed to hold charge of the Angul Forest Division, with effect from the 15th October 1939, during the absence on leave of Mr. Sengupta. This cancels notification no. 2122-E., dated the 23rd August 1939.

*The 8th April 1940.*

**No. 1752-E.**—The Governor of Orissa is pleased to appoint the following persons to be members of the managing committee of the Ravenshaw Girls' School, Cuttack:—

- |   |               |
|---|---------------|
| <ol style="list-style-type: none"> <li>1. The Magistrate of Cuttack—President.</li> <li>2. The Principal of the Ravenshaw College at Cuttack.</li> <li>3. The Civil Surgeon of Cuttack</li> <li>4. The Inspectress of Schools, Orissa.</li> <li>5. The Lady Principal of the school—Secretary.</li> <li>6. The senior mistress of the school.</li> <li>7. Mrs. J. Rao.</li> <li>8. Miss E. C. Wigner.</li> <li>9. Rev. Brajananda Das.</li> <li>10. Mrs. Janathan Mahanti.</li> <li>11. Maulavi Abdus Soban Khan, M. L. A.</li> <li>12. Srimati Sarala Devi, M. L. A.</li> <li>13. Mrs. B. K. Ray.</li> </ol> | } Ex-Officio. |
|---|---------------|

2. The ordinary members are appointed for a period of three years.

By order of the Governor,  
S. DAS,  
*Secretary to Government.*

#### LAW DEPARTMENT.

##### NOTIFICATION.

*The 8th April 1940.*

**No. 2494—H-4 of 1940-J.**—In exercise of the powers conferred by section 14 and the proviso to section 357 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased (a) to confer upon Rai Sahib Srish Chandra Ghosh, the powers of a magistrate of the second class in the district of Puri for a period of three years, with effect from the date of this notification in respect of such cases as may be made over to him within the limits of the Sadr subdivision and (b) to direct him to take down evidence in the English language.

By order of the Governor,  
W. W. DALZIEL,  
*Secretary to Government.*

#### COMMERCE AND LABOUR DEPARTMENT.

##### NOTIFICATIONS.

*The 8th April 1940.*

**No. 2492—IE-10/40-Com.**—Reverend H. F. E. Tilney-Bassett is appointed to be Chaplain of Cuttack, with effect from the 1st April 1940.

*The 10th April 1940.*

**No. 2533—IE-6/40-Com.**—Under section 9 of the Indian Christian Marriage Act, 1872, the Government of Orissa sanction the issue of licence to Surotho Pani of the Canadian Baptist Mission residing at Guma in the Taluk of Parlakimedi in the district of Ganjam to grant certificates of marriage between Indian Christians in accordance with the provisions of the said Act within the territories under the administration of the Government of Orissa.

*The 10th April 1940.*

**No. 2536—IE-6/40-Com.**—Under section 9 of the Indian Christian Marriage Act, 1872, the Government of Orissa sanction the issue of licence to Kartiko Bordhono of the Canadian Baptist Mission residing at Narayanpur in the Taluk of Parlakimedi in the district of Ganjam to grant certificates of marriage between Indian Christians in accordance with the provisions of the said Act within the territories under the administration of the Government of Orissa.

By order of the Governor,  
W. W. DALZIEL,  
*Secretary to Government.*

#### OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS.

##### NOTIFICATIONS.

*The 3rd/5th April 1940.*

**No. 1775-Js.**—Major P. L. O'Neill, F.R.C.S.E., D.L.O., I.M.S., made over charge of the Cuttack Jail to Captain A. T. Andreason, M.R.C.S., F.R.C.S.E., I.M.S., in the afternoon of the 22nd March 1940.

*The 9th/10th April 1940.*

**No. 4146-M.**—The undermentioned Sub-Assistant Surgeons and Local Indian Doctors have successfully completed the post-graduate course of training held at

the Orissa Medical School, Cuttack, from the 2nd January 1940 to the 31st March 1940.

SUB-ASSISTANT SURGEONS.

*Orissa Subordinate Medical Service.*

1. Dr. Amulyadhan Dutta.
2. Dr. Sadananda Parida.
3. Dr. Brajananda Chand.
4. Dr. Motilal Burdhan.
5. Dr. Suryamoni Kar.
6. Dr. Annada Prasana Chand.

*Local Indian Doctors.*

- |                              |                                |
|------------------------------|--------------------------------|
| 7. Dr. Parma Chandra Mishra. | } Cuttack District Board.      |
| 8. Dr. Mohendra Nath Mitra.  |                                |
| 9. Dr. Netrananda Mohapatra. | } District Council, Sambalpur. |

G. VERGHESE, LT.-COL., I.M.S.,  
*Director of Health and Inspector-General of Prisons, Orissa.*

**ELECTION OF DISTRICT BOARD MEMBERS.**

NOTIFICATION.

*The 4th April 1940.*

In accordance with rules 25, 26 and 33 of the District Board Electoral Rules, the table below is published for general information showing the programme of a bye-election of a member of the Balasore District Board made necessary on account of resignation of Sri Golak Nath Dey:—

TABLE.

Number and name of electoral circle.	Returning Officer appointed under rule 25.	Date fixed under rule 26.			Hours of polling.
		For bye-election.	For nomination of candidates.	For scrutiny of nomination papers.	
1	2	3	4	5	6
VIII—Remuna police-station.	Subdivisional Officer, Sadr.	4th June 1940	18th May 1940	23rd May 1940	9 a.m. to 5 p.m.

S. SOLOMON,  
*District Magistrate, Balasore.*